

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR NO. 3041 OF 2018

Dated : 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Power (Mundra) Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Ms. Abiha Zaidi
Mr. Apoorva Saxena

Counsel for the Respondent(s) : -----

ORDER

Heard learned counsel, Ms. Abiha Zaidi, appearing for the applicant/appellant. On her submissions and request, the instant appeal, being DFR No. 3041 of 2018, is dismissed as withdrawn and, accordingly, disposed of.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj